# CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

### OA No 1416/99

with MA No.1243/99

New Delhi: dated, this the 8 day of TUNE ,2001

HON'BLE MR.S.R.ADIE, VICE CHAIRMAN (A)

HON'BLE DR.A. VEDAVALLI, MEMBER (J)

India Meteorological Department Non-gazetted Staff Union, Meteorological Complex, Lodhi Road, New Delhi.

through

- 1. A.K. Bhatnagar, General Secretary,
- 2. Shri A. K. Sharmat, President,
- 3. Maya Ram, Scientific Assistant, Office of the DDCM (UI) New Delhi.
- 4. Shri S.N. Verma,
  Scientific Assistant,
  Office of DCM,
  IMD,
  New Delhi
- 5. J.S. Mann,
  Scientific Assistant,
  Office of the DDGM (UI ) IMD,
  New Delhi.
- 5. N.C.panda, Scientific Assistant, Office of DDGM(UI), IMD, New Delhi

.... Applicants

(By Advocate: Shri B.S.Mainee)

#### Versus

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through
1. The Secretary,
Deptt. of Science & Technology,
Mehrauli Road,
New Delhi.

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2. The Director General of Meteorology,
India Meteorological Department,
Lodhi Road,
New Delhi ......Respondents

(By Advocate: Shri A.K.Bhardwaj)

#### ORDER

## STR Adige VC(A)

Applicants impugn respondents OM dated April, 1999

(Annexure-A-1) creating 21 posts of A-O (Group B' Gazetted)

in the scale of Rs. 6500-10500 in India Meteorological Deptt.

by surrendering 21 posts of Asstt. Meteorologist Gr. II

(Group B' Gazetted) in the scale of Rs. 6500-10500 mainly

on the ground that this will reduce the number of

promotional posts.

- 2. Heard both sides
- (Annexure=R4) framed under Article 3D9 of the Constitution these are required to be 21 such posts of Admn. Officers.)

  Winder the circumstance, if for complying with this statutory mandate, respondents by impugned order dated April, 1999 have created 21 posts of AOs by surrendering an equivalent number of posts of Asstt. Meteorologists, it cannot be said to be illegal or arbitrary. It is well settled that the creation and /or abolition of posts is a matter which lies within the jurisdiction of the executive authorities, and Courts/Tribunals would not normally interfere, unless the decision is found to be illegal, arbitrary, or malafide.
- In this connection, we were informed during hearing that there are approx 1300 posts of Scientific Asstts. to which category applicants belong, for whom there are approx 750-800 promotional posts of Asstt. Meteorologists, while there are approx 1115 posts of Admn. Asstt. who for m the feeder grade for promotion as Admn. Officer as per the



RRs. Even if the aforesaid figure submitted to us during the course of hearing are not absolutely accurate, it is clear that even on grounds of equity respondents cannot be legally faulted for issuing impugned order dated April, 1999.

5. The OA is therefore dismissed No costs.

( DR.A.VEDAVALLI)
MEMBER (J)

(S.R.Adige) VICE CHAIRMAN(A).

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